

ITEM NO.15
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 47-48/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHESH DUTT SHUKLA & ORS.

Respondent(s)

Date : 17-06-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr Raj Kishore Garg, Adv.
Mr Utkarsh Pandey, Adv.
Mr. Parmanand Pandey, AOR

For Respondent(s)

Mr. Pawanshree Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1 but none has entered
appearance.

Respondent nos.2 to 4 are duly represented.

Await original records from the High Court and Trial Court.

Issue reminder.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ